

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2562
ANSWERED ON:13.03.2013
AIRPORT ENTRY PERMITS
Ponnam Shri Prabhakar

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is issuing Permanent Airport Entry Permits and other required passes to VVIPs/VIPs and the Embassy Personnel;
- (b) if so, the details thereof and the steps being taken to issue such passes to the MPs and their families also;
- (c) whether any alternative arrangement has been envisaged to replace the system, and;
- (d) if so, the details thereof?;

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a) & (b): Yes, Madam. Permanent Airport Entry Passes (AEPs) and other required passes are issued to VVIPs/VIPs and the embassy personnel as per requirements. For Hon'ble MPs, AEPs are issued for one attendant at Delhi and one at the constituency.
- (c) & (d): A comprehensive policy on AEP has been formulated and is under active consideration of this Ministry.